

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.02.2020 (MONDAY)

COURT III

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1411 of 2019	Ashish Kumar Vs. Vinod Kumar P. Ambavat Resolution Professional, R.K Jain Construction India Pvt. Ltd.	Amit Agrawal	R.P Agrawal-R1 Narendra Singh- R2

10:40 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1510 of 2019	Srikanth Dwarakanath Liquidator of Surana Power Ltd. Vs. Bharat Heavy Electricals Ltd.	Puneet Singh Bindra	Punit Dutt Tyagi
2.	Comp. App (AT) (Ins) No. 848 of 2019	Deepakk Kumar Vs. Phoenix ARC Pvt. Ltd. & Anr.	Rajiv Singh	Ashwini Mata Suresh Dobhal
3.	Comp. App (AT) (Ins) No. 1273 of 2019	Bijay Pratap Singh Vs. Unimax International & Anr.	Rajesh Kumar	Geetesh Meena-R1 Srishti Badhwar- R2
4.	Comp. App. (AT) (Ins) No. 1439 of 2019	State Bank of India Vs. Venugopal Dhoot & Ors.	Bishwajit Dubey	Manish Jha
5.	Comp. App (AT) (Ins) No. 1507 of 2019	Anand Murti Vs. Soni Infratech Pvt Ltd & Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2 Ritesh Agrawal
6.	Comp. App (AT) (Ins) No. 1520 of 2019	Simran Kaur Vs. Haiko Logistics India Pvt Ltd.	Abhirup Das Gupta	Pulkit Deora
7.	Comp. App (AT) (Ins) No. 83 of 2020	Shubha Sharma Vs. Mansi Brar Fernandes	Shankari Mishra	Sunil Fernandes Siddharth Sharma- IRP Darpan Sachdeva- R1

8.	Comp. App. (AT) (Ins) No. 202 of 2020	Kridhan Infrastructure Pvt Ltd. Vs. Venkatesan Sankaranarayan & Anr.	Udit Chauhan	P.V. Dinesh
9.	Comp. App. (AT) (Ins) No. 203 of 2020	Committee of Creditors of Educomp Solutions Ltd Vs. Ebix Singapore Pte. Ltd & Anr.	Misha	Gautam Swarup- R1 Abhishek Sharma- R2
10.	Comp. App. (AT) (Ins) No. 219 of 2020	Avtar Singh Rahi Vs. Nawal Kishore Prasad & Anr.	Pawanjit Singh Bindra	

For Admission (Fresh Cases)

11.	Comp. App. (AT) (Ins) No. 216-218 of 2020	Makalu Trading Ltd & Ors. Vs. Rajiv Chakraborty Resolution Professional of Uttam Value Steel Ltd. & Anr.	Samaksh Goyal	
12.	Comp. App. (AT) (Ins) No. 224 of 2020	NICCO Parks and Resorts Ltd. Vs. Vinod Kumar Kothari & Ors.	Diwakar Maheshwari	
13.	Comp. App. (AT) (Ins) No. 230 of 2020	Vertex Customer Management Pvt. Ltd. Vs. Abhibus Services (India) Pvt. Ltd.	Anup Kumar	
14.	Comp. App. (AT) (Ins) No. 262 of 2020	T.S. Murali & Anr. Vs. Liquidator of Helpline Hospitality Pvt Ltd.	Gauri Shanker	
15.	Comp. App. (AT) (Ins) No. 264 of 2020	Amar Plaza and Holdings Ltd. Vs. Shree Shiromani Project Pvt Ltd.	Dhruv Surana	
16.	Comp. App. (AT) (Ins) No. 271 of 2020	Subhash Agrawal Vs. AU Small Finance Bank Ltd & Anr.	Awanish Sinha	
17.	Comp. App. (AT) (Ins) No. 272 of 2020	IMR Metallurgical Resources AG Vs. Ferro Alloys Corporation Ltd & Ors.	Nattasha Garg	Diwakar Maheshwari
18.	Comp. App. (AT) (Ins) No. 275 of 2020	Divyesh Nanjibhai Rangani Vs. Jai Corp Ltd. & Ors.	Rakesh Kumar	
19.	Comp. App. (AT) (Ins) No. 280 of 2020	Biswanath Paul Vs. Santosh Devi @ Tibrewala & Anr.	Tapash Mukhopadhyay	
20.	Comp. App. (AT) (Ins) No. 288 of 2020	Gurdeep Singh Anand & Anr. Vs. ASP Sealing Products Ltd. Through IRP Ashish Singh	Aditya Nayyar	

21.	Comp. App. (AT) (Ins) No. 287 of 2020 (With Defects)	Abhijit Guhatnakurta Monitoring Agency of the Corporate Vs. Royale Partner Investment Fund Ltd.	Aakarshan Sahay	
22.	Comp. App. (AT) No. 41 of 2020	Shri M. Gopal Vs. Wholesale Market (India) Pvt. Ltd. & Ors.	Mahesh Thakur	

02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1518 of 2019	Pallavi Priadarshini Kaul Vs. Vinod Kumar Kothari & Ors. With	Arijit Mazumdar	
2.	Comp. App (AT) (Ins) No. 44 of 2020	Rajive Kaul Vs. Vinod Kumar Kothari & Ors.	Arijit Mazumdar	Vinod Kumar Kothari
3.	Comp. App. (AT) (Ins) No. 495 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammadiya education Society With	Shafiq Ahmeds	Ayush Sharma
4.	Comp. App. (AT) (Ins) No. 496 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammed Vaziruddin Educational Society.	Karan Malhotra	Ayush Sharma
5.	Comp. App. (AT) (Ins) No. 816 of 2019	Shapoorji Pallonji & Co. Pvt. Ltd. Vs. Korba West Power Company Ltd. & Ors.	Sonali Jaitley Bakhshi	Manmeet Singh-R2
6.	Comp. App (AT) (Ins) No. 1353 of 2019	FLSmith Pvt. Ltd. Vs. Lanco Infratech Ltd. Rep. by its Liquidator	T. Ravichandran	Vaijayant Paliwal
7.	Comp. App (AT) (Ins) No. 61 of 2020	Sagar Shankar Bait Vs. L & T Finance Ltd. & Anr.	Prashant S. Kejale	
8.	Comp. App. (AT) (Ins) No. 99 of 2020	Monotrone Leasing Pvt. Ltd. Vs. PM Cold Storage Pvt. Ltd.	Charu Tyagi	Priyanshu Upadhyay

9.	Comp. App. (AT) (Ins) No. 172 of 2020	Tek Travels Pvt. Ltd. Vs. Altius Travels Pvt. Ltd	Rachit Kohli	
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For Hearing

10.	Comp. App. (AT) (Ins) No. 1300 of 2019	Ashok Mehra Vs. Anil Anchalia, Interim Resolution Professional of Atlantic Projects Ltd. & Anr.	Siddhartha Sharma	Anil Anchalia-RP P. Majumdar-OBC
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By Order

**-sd/-
Registrar**